

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:704
ANSWERED ON:18.07.2002
CRIME FREE POLITICAL ATMOSPHERE
AMAR ROY PRADHAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to bring a new legislation to provide crime free political atmosphere in the near future;
- (b) if so, the main features of the legislation; and
- (c) the time by which it is likely to be introduced?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

(a) to (c) With a view to curb criminalisation in politics, the government intends to bring a suitable legislation, in consultation with the political parties, in the current session of Parliament. A draft of the Bill, namely, the Representation of the People (Amendment) Bill, 2002 has already been circulated to the political parties for ascertaining their views.